## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA UNSTARRED QUESTION NO. 2441

ANSWERED ON MONDAY, 4 AUGUST, 2025 / 13 SRAVANA, 1947 (SAKA)

#### **VACANCIES IN PSBs**

### 2441. DR. BYREDDY SHABARI:

Will the Minister of FINANCE be pleased to state:

- (a) the sanctioned, filled and vacant positions for various job roles in each Public Sector Bank (PSB) along with a detailed bank-wise breakdown;
- (b) the total number of contractual and outsourced workers currently employed by each PSB, the roles they are engaged in and the measures being taken to ensure their welfare;
- (c) whether the Government has initiated or plans to initiate any recruitment drive to fill the existing vacancies across PSBs and if so, the details thereof, including the number of posts to be filled along with time-line and the measures taken to mitigate challenges caused due to staff shortage;
- (d) the number of posts abolished in each PSB during the last six years, bank-wise and post- wise; and
- (e) the steps being implemented or planned by the Government to maintain adequate staffing levels in PSBs and to ensure smooth functioning of banking operations?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a): Public Sector Banks (PSBs) are board governed commercial entities. The requirement of manpower in each PSB is determined by the respective PSB keeping in view various factors which include, *interalia*, business requirement, spread of activities, superannuation and other unplanned exits. Appointment of officers and staff is done accordingly by the PSBs and it varies from year to year based on their requirements. The bank-wise details with regard to the manpower assessed, staff in position and vacant positions for various job roles in each PSB, as on 30.06.2025, is at Annexure-I.
- (b): As per PSBs, the services of outsourced agencies are utilised to engage the contract workers for non-core banking activities such as housekeeping, security guards, ATM guards etc., as per Reserve Bank of India's guidelines regarding engaging contract workers on contract basis. Banks ensure compliance with statutory requirements by the agencies under applicable labour laws like Minimum Wages Act, 1948, Payment of Bonus Act, 1965, Contract Labour (Regulation & Abolition) Act, 1970 and Payment of Gratuity Act, 1972, to safeguard the welfare of such workers. The total number of contractual and outsourced workers, employed in PSBs as on 30.06.2025, is at Annexure-II.
- (c) to (e): During the last 5 years (FY 2020-25), a total number of 148687 employees have been recruited by the PSBs and for the FY 2025-26, recruitment of 48570 employees is under way. Also, as on 30.06.2025, approx. 96% staff are in position against their business requirements. The small proportion of gap is attributable to attrition on account of superannuation and other usual factors including unplanned exits. Banks have further informed that no post has been abolished during the last six years.

### Annexures referred to in reply of the Lok Sabha Unstarred Question No. 2441 answered on 04.08.2025

## Annexure- I

### Data as on 30.06.2025

Name of the Bank	Manpower Assessed			Staff in position			Vacant Position		
	Officers	Clerk	Sub-staff	Officers	Clerk	Sub-staff	Officers	Clerk	Sub-staff
Bank of Baroda	49267	25678	6319	44507	25042	5319	4760	636	1000
Bank of India	29599	17874	4639	28558	17665	4651	1041	209	0
Bank of Maharashtra	10677	4131	1631	9917	3911	1631	760	220	0
Canara Bank	53955	20865	8898	53672	19515	8856	283	1350	42
Central Bank of India	22162	10152	4230	21040	8118	4230	1122	2034	0
Indian Overseas Bank	13443	6946	1398	12844	6844	1398	599	102	0
Indian Bank	27932	13449	1861	26426	12472	1861	1506	977	0
Punjab & Sind Bank	7464	2054	1489	7098	1980	1489	366	74	0
Punjab National Bank	56109	29487	22064	53837	28025	20900	2272	1462	1164
State Bank of India	116604	97163	25935	113099	91580	25935	3505	5583	0
UCO Bank	14334	5972	1907	13548	5758	1907	786	214	0
Union Bank of India	46513	22907	5915	46013	22907	5915	500	0	0

Source: Public Sector Banks

## **Annexure-II**

Contractual and outsourced workers in PSBs as on 30.06.2025					
Name of the Bank	No. of Contractual and Outsourced workers				
Bank of Baroda	4567				
Bank of India	3834				
Bank of Maharashtra	3544				
Canara Bank	6538				
Central Bank of India	2646				
Indian Overseas Bank	1415				
Indian Bank	5118				
Punjab & Sind Bank	1525				
Punjab National Bank	1005				
State Bank of India	64995				
UCO Bank	235				
Union Bank of India	5627				
TOTAL	101049				

Source: Public Sector Banks